

450

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.**

No: JKPCC/NGT/OA 176/138/585-586

Date:-07-08-2024

Sub:- Compliance Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal Order dated 16-05-2024 passed in OA No. 176/2023 titled "Rohit Padha V/s Union Territory of Jammu and Kashmir."

Sir,

In compliance to the directions and observations of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 16-05-2024, the Compliance Report of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the compliance report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Your faithfully,

Encl:- As Above

Ghanshyam Singh
(Ghanshyam Singh) JKAS
Member Secretary 7.8.24
J&K PCC

Copy to the:-

- 1) Sh. Parth Awasthi, Government Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. 176 of 2023

IN THE MATTER OF

**“Rohit Padha V/s Union Territory of
Jammu and Kashmir ”.**

Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal Order dated 16-05-2024 passed in OA No. 176 of 2023 titled “Rohit Padha V/s Union Territory of Jammu and Kashmir”

Background:

That the Hon'ble National Green Tribunal vide Order dated **16-05-2024** in **OA No. 176 of 2023** made following observations :-

“The District Magistrate, Udhampur has stated that the 3 STPs of 8, 4 and 1.6 MLD i.e. total 13.6 MLD have been set up and the daily generated liquid waste within the municipal council is 5.9 MLD. The Member Secretary, J&K PCC has informed that out of this 5.9 MLD waste generated every day, 4.5 MLD is treated but he is unable to explain about the remaining 1.4 MLD. The Member Secretary also could not explain as to how the STPs are operating with less than 50% capacity. The reports on record do not reflect that the problem which has been reflected in the OA is completely remediated”.

In compliance to the aforesaid observations of the Hon'ble NGT, the matter was taken up with the Chief Engineer, UEED, J&K Jammu and was asked to furnish the requisite information on the following issues, vide

26/11/24

this office No. JKPCC/OA176/2024/180-81 dated 19-06-2024 and No. JKPCC/OA176/2024/267-269 dated 04-07-2024 (**Copies enclosed as Annexure 'A'**):

- i) Intimate the current status with full details about the disposal of the remaining liquid waste 1.4 MLD (5.9-4.5 MLD).
- ii) Since the STPs are designed on a particular flow and organic load and in the absence of not meeting the full quantity of effluent going to the STPS, how is the efficiency being maintained at less than 50 % capacity operation.

The Executive Engineer, UEED, Urban Division, Jammu vide his letter No. SDJ/W/1250-51 dated 24-06-2024 and No. SDJ/W/905-08 dated 25-07-2024 submitted that out of 11000 households in the Udhampur city about 10700 households have been connected to the Sewerage network through 3 number of STPs.

The zone wise, STP wise quantity of raw sewage generated, received and treated is given as under in the tabulated form:

Name of STP	Zone wise house connected	Sewage generated theoretically	Sewage actually received and treated at STPs	Gap in MLD
STP - 1	Zone-1 = 6100	$6100 \times 5 \times 108 = 3.294$ MLD	2.683 MLD	0.611
STP - 2	Zone - 2 = 3000	$3000 \times 5 \times 108 = 1.620$ MLD	1.470 MLD	0.150
STP - 3	Zone - 3 = 1600	$1600 \times 5 \times 108 = 0.864$ MLD	0.786 MLD	0.078
TOTAL	10700	5.778 MLD	4.939 MLD	0.839

gbl

There is a gap of 0.839 MLD between theoretical sewage generation and actual sewage generation. The reason cited is shortage of water in some area of Udhampur town and actual sewage generation is less than the theoretical value calculated. The report of the Executive Engineer of UEED in this regard is appended as **Annexure 'B'**.

The flow calculation of 3 STPs is give as under:

	Location	Capacity	Average
STP - 1	Baryal Mian Bagh, Udhampur	8 MLD	$574+549+572\text{m}^3/\text{hr}=565 \times 4.75/\text{hr}/\text{day} \times 1000 \text{ ltrs} = 2683500 \text{ litre} / 1000000 = 2.683 \text{ MLD.}$
STP - 2	Omara Udhampur	4 MLD	$245=246+245\text{M}^3/\text{HR} = 245 \times 6 \text{ HR}/\text{DAY} \times 1000 \text{ LTRS} = 1470000 \text{ LITER} / 1000000 = 1.470 \text{ MLD.}$
STP - 3	Pittan Barh Udhampur	1.6 MLD	$121+121+122\text{m}^3 / \text{hr} = 121 \times 6.5 \text{ hr} / \text{day} \times 1000 \text{ ltrs} = 786000 \text{ ltrs} / 1000000 = 0.786 \text{ MLD}$
Total quantity of Raw sewage being received and treated			$2.683+1.470+0.786=4.939 \text{ MLD.}$

With regard to the observation of STPs operating with 50% efficiency, the UEED Department has submitted that the Hydraulic units are designed and constructed for a period of next 30 years and in order to maintain the treatment processes and to achieve efficiency of plants presently SBR tanks are being utilized alternatively for the treatment process of waste water as per the details given below:-

S. No.	STP	SBR tanks available with STP
1)	STP-1 (8 MLD)	4 tanks
2)	STP-2 (4 MLD)	2 tanks
3)	STP-3 (1.6 MLD)	2 tanks

Moreover, UEED has also established septage treatment facility of 60 KLD capacity for treatment of faecal received through septic collection tanks.

Prayer:

In the premises, it is therefore, respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

gobaleme
(Ghansham Singh) 7.8.24
Member Secretary
J&K PCC

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Annexure - 'A'

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

Chief Engineer,
Urban Environmental Engineering Department,
J&K, Jammu

No:- JKPC/OA 176/2024/180-181

Date:-19-06-2024.

**Subject:- Compliance of Hon'ble NGT Order dated 16-05-2024 in O.A No. 176/2023
titled Rohit Padha Vs UT of J&K and Ors.**

Sir,

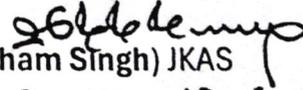
Please refer to the subject captioned above. In this connection, I am to convey that during the hearing of the aforesaid case by the Hon'ble NGT on 16-05-2024, the Hon'ble NGT was apprised that 03 STPs of 8, 4, 1.6 MLD have been set up under *NRCP for Pollution Abatement of Holy River Devika* at Udampur town daily generated liquid waste within the Municipal Council is 5.9 MLD, out of which, 4.5 MLD as per record available is treated daily.

The Hon'ble NGT questioned about the i) Status of remaining 1.4 MLD liquid waste, ii) How the STPs are operating with less than 50 % capacity without effecting their efficiency and operation.

You are therefore requested to furnish requisite information along with a report on the following issues within a period of three days:-

- i) intimate the current status with full details about the disposal of the remaining liquid waste 1.4 MLD (5.9-4.5 MLD).
- ii) Since the STPs are designed on a particular flow and organic load and in the absence of not meeting the full quantity of effluent going to the STPs, how is the efficiency being maintained at less than 50% capacity operation.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 19.6.24
J&K PCC

Copy to the :-

1. Deputy Commissioner Udampur for information.

456

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

Chief Engineer,
Urban Environmental Engineering Department,
J&K, Jammu

No:- JKPC/OA 176/2024/ 267-269

Date:- 04-07-2024.

Subject:- Compliance of Hon'ble NGT Order dated 16-05-2024 in O.A No. 176/2023 titled Rohit Padha Vs UT of J&K and Ors.

Sir,

Please refer to this office communication no. JKPC/OA 176/2024 180-181 dated 19-06-2024 on the above- mentioned subject, whereunder, you were requested to furnish the following information (copy enclosed)

- i) intimate the current status with full details about the disposal of the remaining liquid waste 1.4 MLD (5.9-4.5 MLD).
- ii) Since the STPs are designed on a particular flow and organic load and in the absence of not meeting the full quantity of effluent going to the STPs, how is the efficiency being maintained at less than 50% capacity operation.

But despite lapse of 15 days, your reply in the matter is awaited which please be expedited and furnish to the J&K PCC within two days as the information is urgently required for furnishing compliance report to the Hon'ble NGT in the matter.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 4.7.24
J&K PCC

Copy to the :-

1. Deputy Commissioner, Udhampur for information.
2. Executive Engineer, UEED, Jammu for information and immediate necessary action.



GOVERNMENT OF JAMMU & KASHMIR (UT)
OFFICE OF THE EXECUTIVE ENGINEER, SEWERAGE & DRAINAGE
DIVISION (WEST) JAMMU.
 e-mail: eesdwestjammu@gmail.com



Deputy Commissioner,
 Udampur,

No.SDJ/W/1905-08
 Dated: 25-7-2024

Subject: Minutes of Meeting of Hon'ble NGT Order dated 12-03-2024 in O. A. No. 176/2023 titled Rohit Padha Vs Union Territory of Jammu and Kashmir & Ors.

Ref: Minutes of Meeting issued under endorsement No DDU/HAQ/2024-25/252-61 dated 16-07-2024.

Madam,

This is in reference to the subject cited above and MOM under reference. In this connection, kindly find below the information as sought from UEED;

S.No	Information Sought	Reply																									
01	Households polluting Devika River.	<p>Out of 11000 households (which should generate 5.90 MLD as per NRCD Norms) identified in all the 3 Zones of Udampur Town, 10700 have been connected to 3No. STP's through Sewerage network. Zone 2 & 3 have been saturated except 10-12 no. connection which are likely to be completed by ending July 2024. In zone-1 work of remaining 300-400 households has been started shall be completed by 15-08-2024 subject to availability of land at Nal Boli. Further the Zone wise/STP wise Quantity of Raw Sewage Generated/received and treated as on date is as under: -</p> <table border="1"> <thead> <tr> <th>Name of STP</th> <th>Zone wise house connected</th> <th>Sewage Generated theoretically</th> <th>Sewage actually received and treated at STP's</th> <th>Gap in MLD</th> </tr> </thead> <tbody> <tr> <td>STP-1</td> <td>Zone-1 =6100</td> <td>6100x5x108=3.294MLD</td> <td>2.683MLD</td> <td>0.611</td> </tr> <tr> <td>STP-2</td> <td>Zone-2=3000</td> <td>3000x5x108=1.620MLD</td> <td>1.470MLD</td> <td>0.150</td> </tr> <tr> <td>STP-3</td> <td>Zone3 =1600</td> <td>1600x5x108=0.864MLD</td> <td>0.786MLD</td> <td>0.078</td> </tr> <tr> <td>Total</td> <td>10700</td> <td>5.778MLD</td> <td>4.939 MLD</td> <td>0.839</td> </tr> </tbody> </table> <p>Option NO.1 There is a gap of 0.839MLD viz between theoretical sewage generation and actual sewage generation. The reason for the gap may be due to shortage of water in some areas of Udampur Town & the actual sewage generation is effected due to this shortage. Zone wise actual sewage generation verses availability of water is as follows. Zone-1 Actual Generation = 2.683MLD Water available is worked as $2.683 \times 1000000 / 6100 \times 5 = 87.96$ litres say 88 litres instead of 108 litres per head per day i.e 81% Zone-2 Actual Generation = 1.470MLD Water available is worked as $1.470 \times 1000000 / 3000 \times 5 = 98$ litres instead of 108 litres per head per day i.e 90.70% Zone-3 Actual Generation = 0.786MLD Water available is worked as $0.786 \times 1000000 / 1600 \times 5 = 98.25$ litres instead of 108 litres per head per day i.e 91%</p>	Name of STP	Zone wise house connected	Sewage Generated theoretically	Sewage actually received and treated at STP's	Gap in MLD	STP-1	Zone-1 =6100	6100x5x108=3.294MLD	2.683MLD	0.611	STP-2	Zone-2=3000	3000x5x108=1.620MLD	1.470MLD	0.150	STP-3	Zone3 =1600	1600x5x108=0.864MLD	0.786MLD	0.078	Total	10700	5.778MLD	4.939 MLD	0.839
Name of STP	Zone wise house connected	Sewage Generated theoretically	Sewage actually received and treated at STP's	Gap in MLD																							
STP-1	Zone-1 =6100	6100x5x108=3.294MLD	2.683MLD	0.611																							
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STP-3	Zone3 =1600	1600x5x108=0.864MLD	0.786MLD	0.078																							
Total	10700	5.778MLD	4.939 MLD	0.839																							

Option-2**458**

There is a gap of 0.899 MLD viz between theoretical sewage generation and actual sewage generation. The reason for the gap may be due to counting of persons in each household. There are different schemes for counting number of person residing in each household.

In AMRUT-1 Scheme funded by Govt of India, No. of persons in each household counted as 4.5 persons with water supply rate as 135 per head per day. In NRC D Schemes No. of persons in each household counted as 5 persons with water supply rate as 108 per head per day. Calculation on the basis of 4.5 persons per household is as under:

Name of STP	Zone wise house connected	Sewage theoretically Generated	Sewage Actually received and treated at STP's
STP-1	Zone-1 =6100	$6100 \times 4.5 \times 108 = 2.964 \text{ MLD}$	4.939 MLD
STP-2	Zone-2=3000	$3000 \times 4.5 \times 108 = 1.458 \text{ MLD}$	
STP-3	Zone-3 =1600	$1600 \times 4.5 \times 108 = 0.777 \text{ MLD}$	
Total		5.199 MLD	

In both the options gap is minimised/ addressed up to the larger extent.

Submitted for your kind perusal please.

Yours faithfully,


Executive Engineer
Sewerage & Drainage Div. (West)
Jammu.

Copy to:

1. Chief Engineer UEED J&K Jammu, for information please.
2. Member Secretary, JKPCC, for information please.
3. Superintending Engineer S&D Circle UEED Jammu, for information please.

Flow calculation of STP's as on 18-07-2024**1. 8MLD STP- 1 at Baryal Mian Bagh Udhampur**

Avge of $574+549+572\text{m}^3/\text{hr} = 565 \times 24 \text{ hr/day} \times 1000\text{ltrs} = 2683500\text{liter} / 1000000 = 2.683\text{MLD}$

2. 4MLD STP- 2 at Omara Udhampur

Avge of $245+246+245\text{m}^3/\text{hr} = 245 \times 24 \text{ hr/day} \times 1000\text{ltrs} = 1470000 \text{ liter} / 1000000 = 1.470\text{MLD}$

3. 1.6 MLD STP- 3 at Pittan barh Udhampur

Avge of $121+121+122\text{m}^3/\text{hr} = 121 \times 6.5 \text{ hr/day} \times 1000\text{ltrs} = 786000\text{ltrs} / 1000000 = 0.786\text{MLD}$

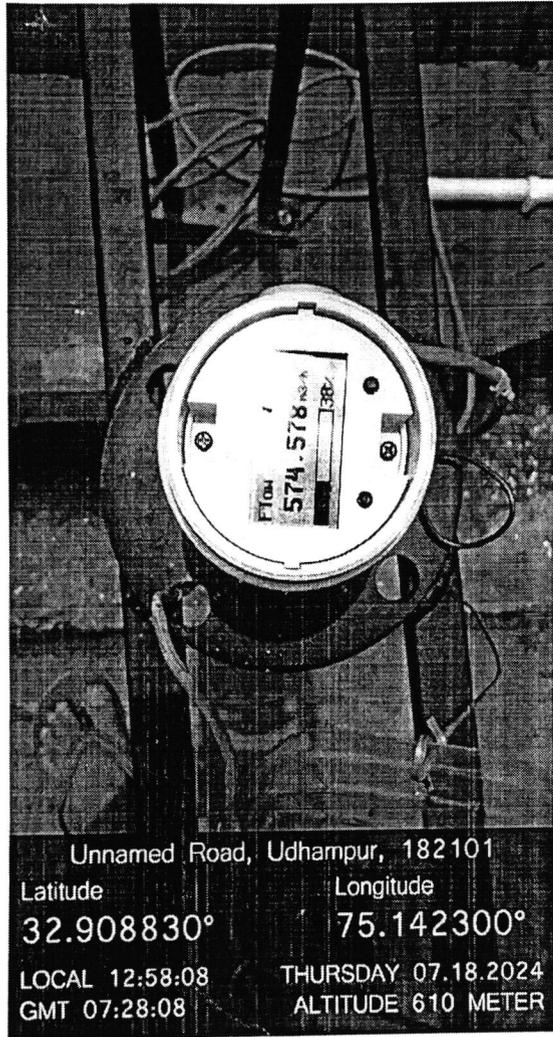
Total Quantity of Raw Sewage being received and treated = $2.683+1.470+0.786 = 4.939 \text{ MLD}$

460



Aashray

18/7/2024 at 1:01 pm



STP-7

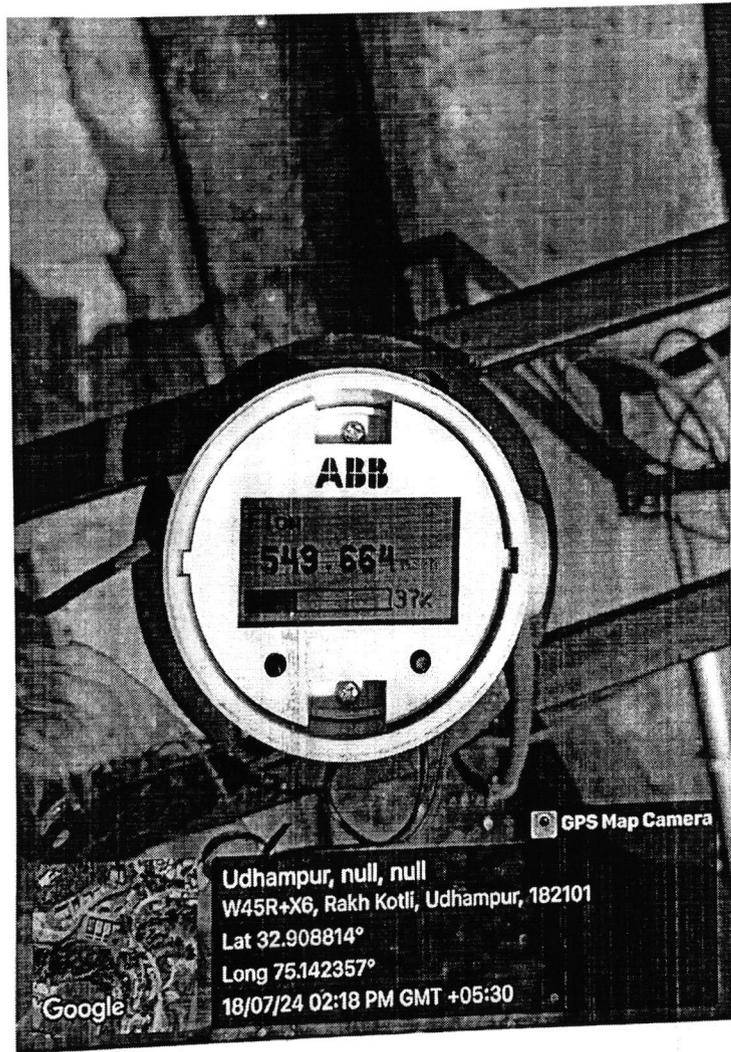
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461

Aashray

13/7/2024 at 2:29 pm



STP-1

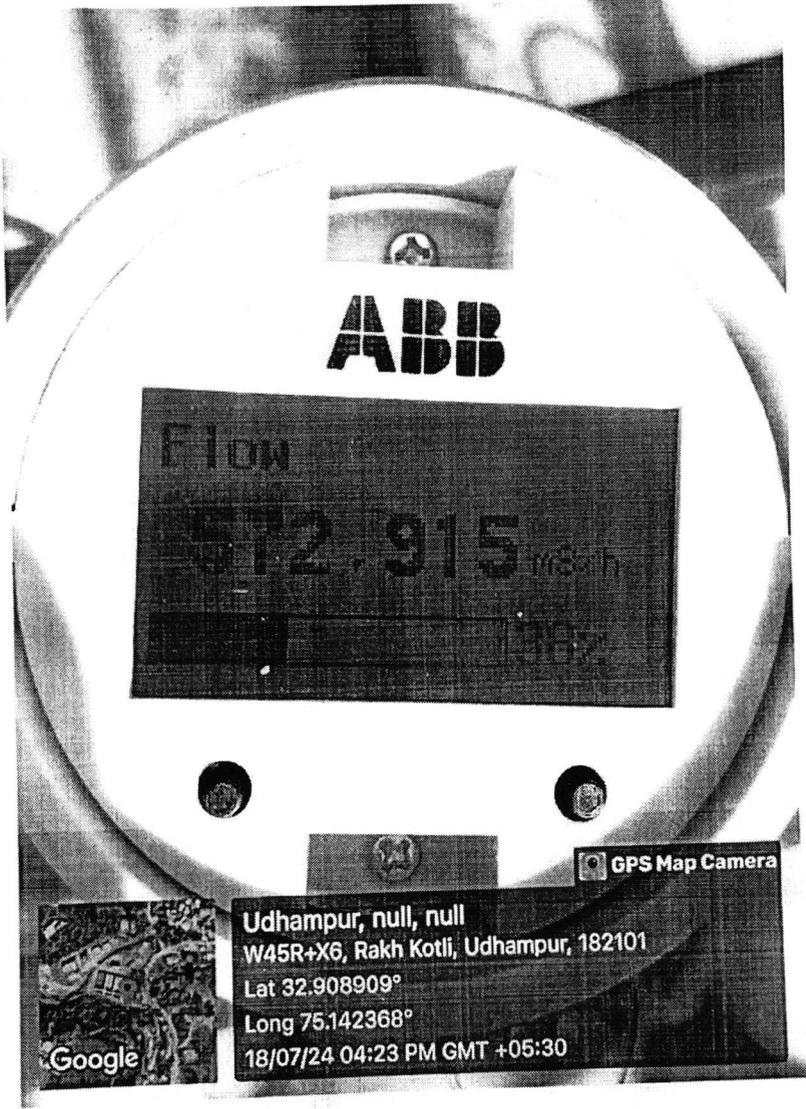
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462

Aashray

18/07/2024 at 4:26 pm



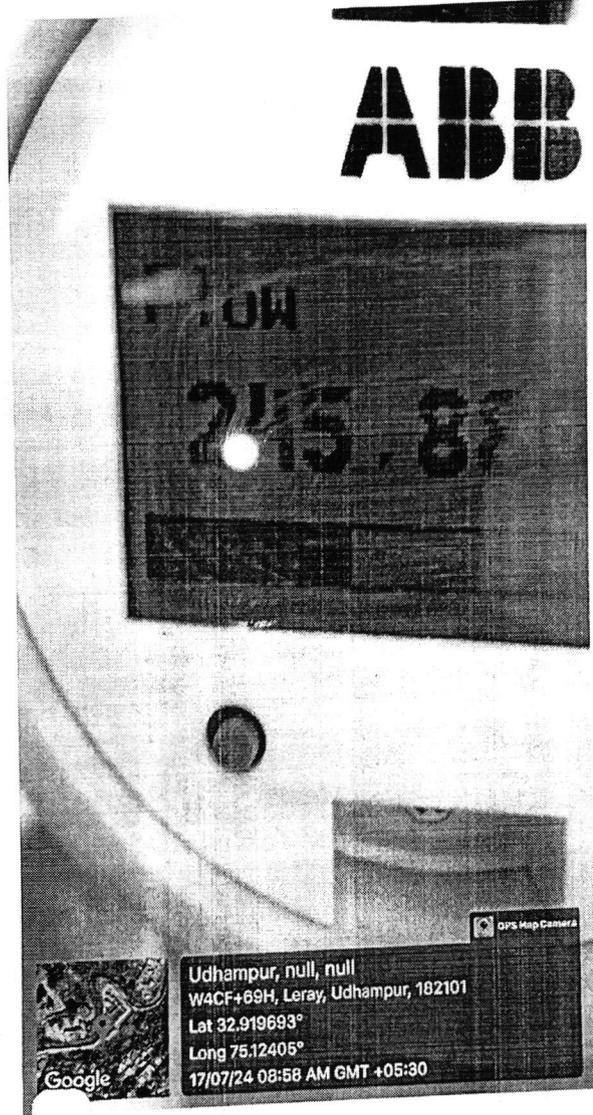
STP-1



463

Dheeraj

7/2024 at 8:59 am



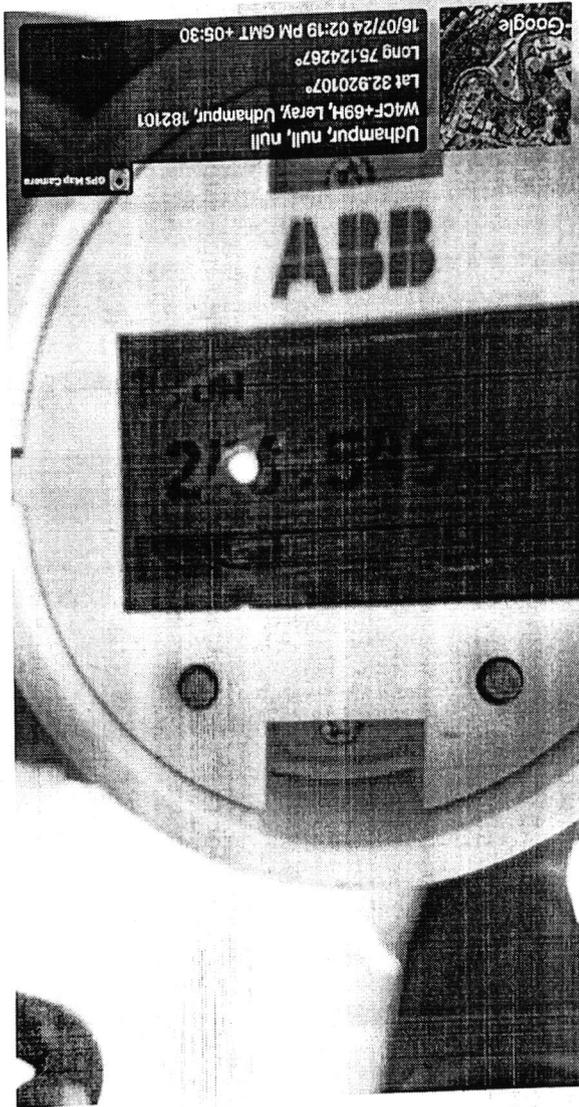
STP-2



005

002

Dheeraj
16/7/2024 at 2:20 pm



S7P-2



Dheeraj

16/7/2024 at 2:20 pm

465



STD-2



OFFICE OF THE EXECUTIVE ENGINEER,
SEWERAGE & DRAINAGE DIVISION (WEST) UEED JAMMU.
e-Mail: eesdwestjammu@gmail.com



Chief Engineer,
J&K UEED,
Srinagar.
Subject:

No.SDJWI/1250-51
Dated 24-6-2024

Ref: JKPC/0A176/2024/180-81 dt: 11-06-2024.

Compliance of Hon'ble NGT Order dated: 16-05-2024 in O.A No.176/2023 titled Rohit Padha Vs UT of J&K and Ors.

Sir,

This is in reference to the subject cited above and letter under reference. In this connection, kindly find below the information as sought from UEED;

S.No.	Information Sought	Reply
i.	Intimate the current status with full details about the disposal of remaining liquid waste 1.4 MLD (5.9-4.5 MLD).	Presently out of 5.90 MLD quantity generated in Udhampur Town, 4.90 MLD Raw Sewage is being received. Further, around 1200 households which shall generate around 0.64 MLD sewage, spreading in 21 wards of the town which could not be connected to sewerage network feasibly, will be serviced by a 60 KLD Faecal Septage Treatment Plant constructed as an integral component of STP-1. Most of the household connections have been done and the balance if any shall be completed during Trial Run period and 100% quantity generated shall be treated once the sewerage network is fully saturated.
ii.	Since the STPs are designed on a particular flow and organic load and in the absence of not meeting the full quantity of effluent going to the STPs, how is the efficiency being maintained at less than 50% capacity operation.	The Hydraulic Units are designed and constructed for a period of next 30 Years and in order to maintain the treatment processes and to achieve the efficiency of plants, presently 2 No. SBR tanks out of 4 Nos are being used alternatively at STP-1 and one out of 2 No. SBR tanks is being utilized alternatively in STP 2 & 3 respectively for the treatment process of waste water.

Yours faithfully

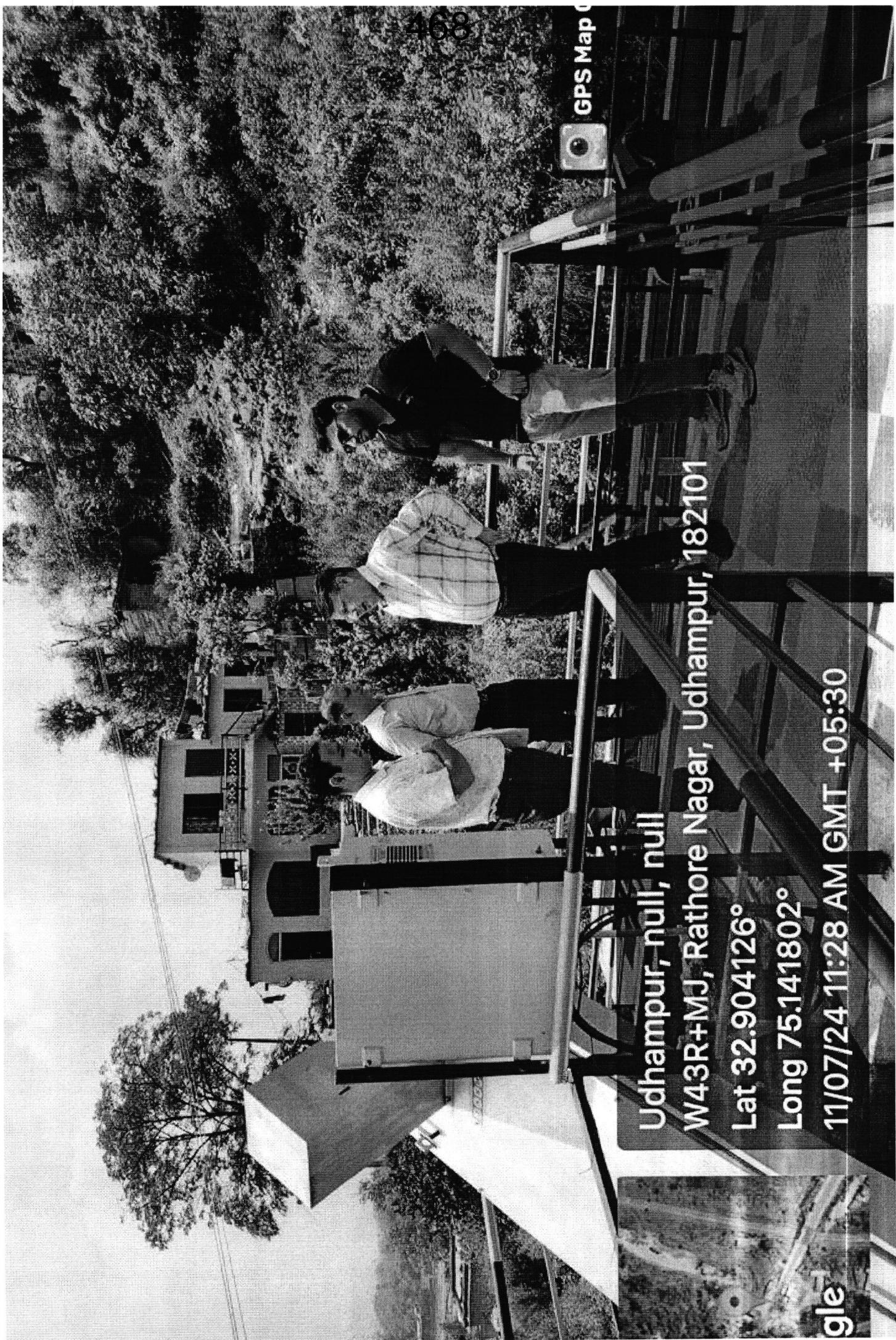
Executive Engineer
Sewerage & Drainage Div. (West)
Jammu.

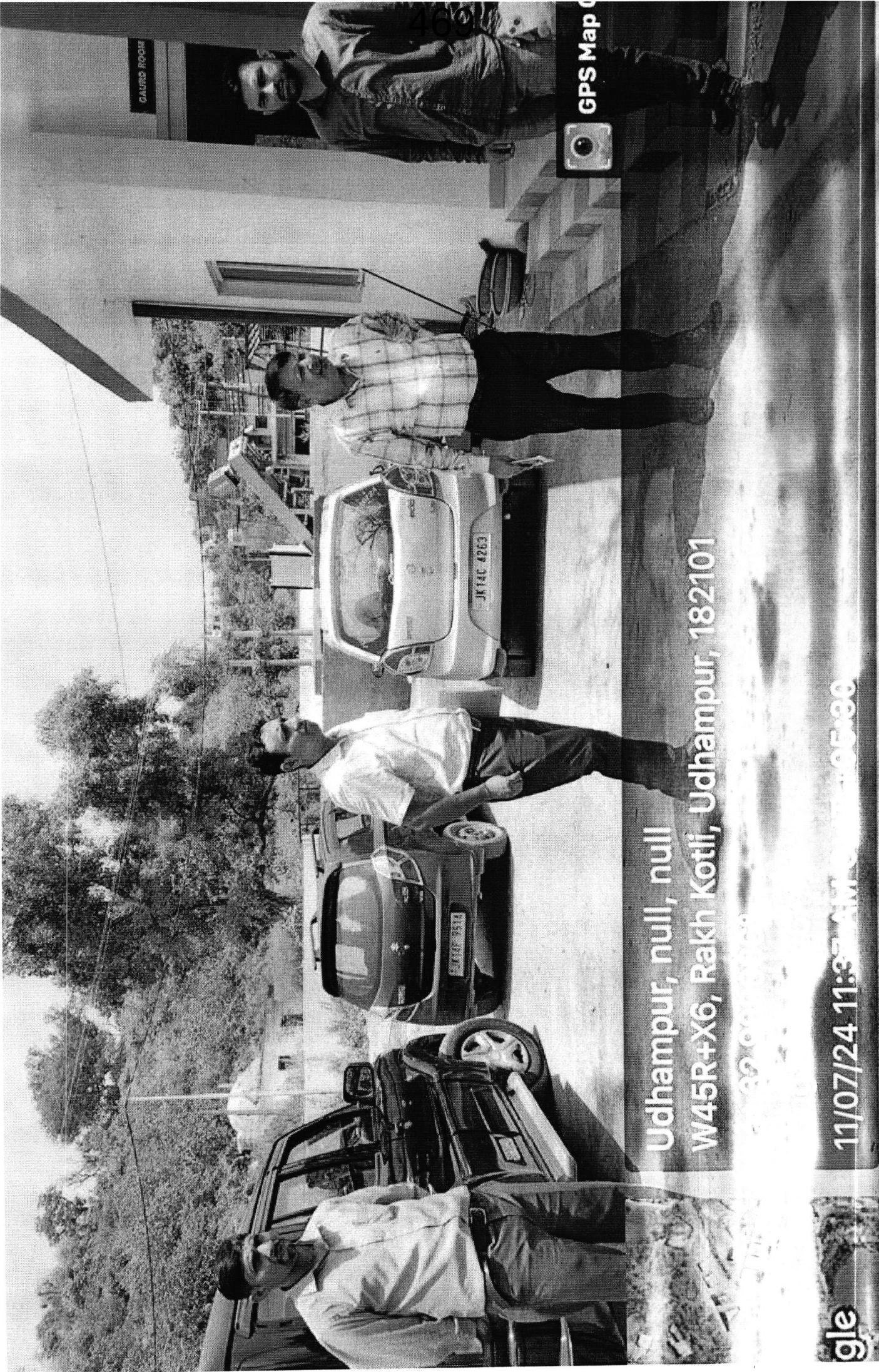
Copy to:

1. Superintending Engineer S&D Circle UEED Jammu for information please



Udhampur, null, null
 W43R+MJ, Rathore Nagar, Udhampur, 182101
 Lat 32.904126°
 Long 75.141802°
 11/07/24 11:28 AM GMT +05:30





Udhampur, null, null
W45R+X6, Rakh Kotli, Udhampur, 182101

GPS Map



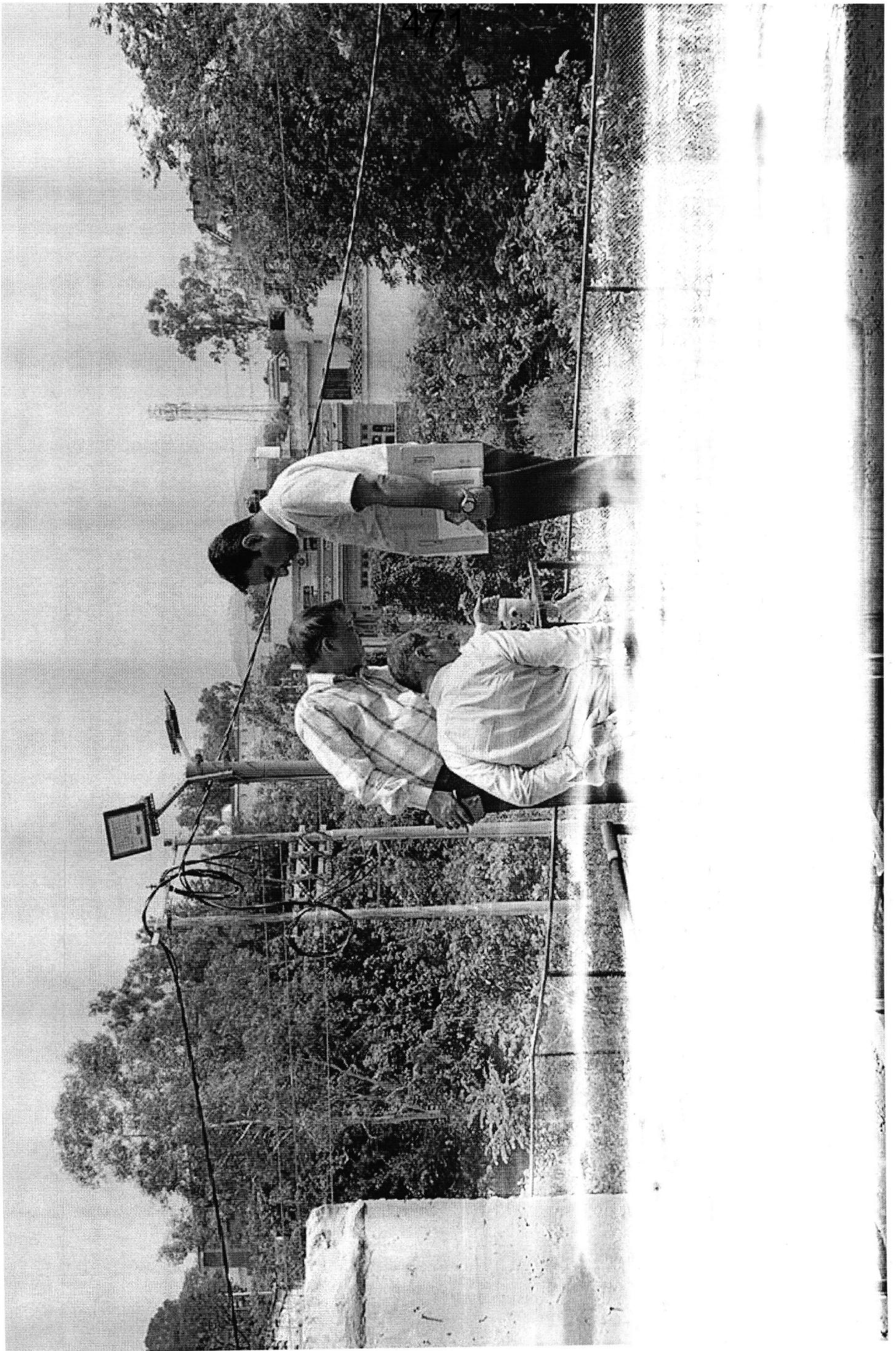
11/07/24 11:37 AM

gje



GPS Map Camera

Note: Captured by GPS Map Camera



472

